

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.09.2021

ORDER NO. 133 of 2021

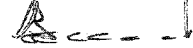
Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** on **07.10.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 07.10.2021 at 2:30 P.M.	Hon'ble Mr. Justice Dilip Gupta, President, and Mr. C.J. Mathew, Hon'ble Member (Technical)	Appeal No. C/50334/2021 M/s. PLX Impex Vs. CC, Jodhpur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar